

National Company Law Tribunal

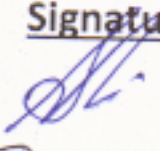

Allahabad Bench

CP NO. 130 / ALD / 2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE COMPANY: Radiance Web Technologies Pvt Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 252 of the Companies Act of 2013.

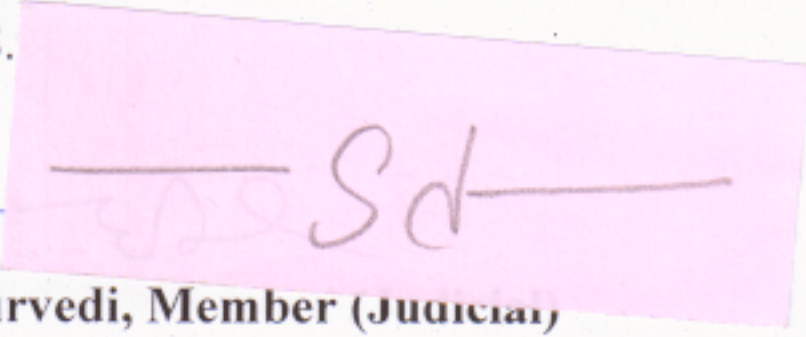
Sl. NO.	Name	Designation	Representation	Signature
1.	Shahid Kazmi	Adv.	Petitioner	
2.	Krishna Dev Vyas	Adv.	ROC	

CP No.130/ALD2017

Advocate, Sh. Shahid Kazmi for the petitioner. Sh. Krishna Dev Vyas CGSC for the ROC, Kanpur. He files report of the ROC. A copy thereof is provided to the petitioner counsel. He seeks time to file comments/reply to the ROC report. He is at liberty for filing the same. Hence, the time is granted.

The matter to be listed on 10th January, 2018.

Dated: 11.12.2017


H.P. Chaturvedi, Member (Judicial)

Typed by:
Md. Zaid
(Stenographer)